

Sixteenth Loksabha

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Title: Issue regarding sexual offences against the children in the country.

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Madam, according to the NCRB records of 2016 Report, 94.6 per cent of rapes are committed by acquaintances, people known to the victim. ... (*Interruptions*) They use the fiduciary relationship with the victim to intimidate, coerce and use that very relationship to commit offence and sometimes commit it repeatedly. ... (*Interruptions*)

In case of children, who are victims of sexual offences, this gruesome offence gets another hype. Under these circumstances, there should be a special sensitization in terms of implementing these laws. The Government has made laws which are very good and have made stricter punishments. ... (*Interruptions*) But the provisions have to be made so that these people, especially the victims do not get intimidated or coerced into settlements. ... (*Interruptions*) Measures have to be taken so that the trial process is good and fair and the speeding up of these trials is very necessary. This is what I pray before you. Thank you, Madam. ... (*Interruptions*)

HON. SPEAKER: S/Shri

Rabindra Kumar Jena,

Shivkumar Udasi,

Shri Devji M. Patel,

Shri Sanjay Dhotre,

Bhairon Prasad Mishra and

Shri Nishikant Dubey are permitted to associate with the issue raised by Shrimati Meenakashi Lekhi.